

THE HIGH COURT OF MANIPUR AT IMPHAL

Annexure – I

PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2017

Type of Cases	Pendency as on 01.01.2017	Institution of cases during the year 2017	Disposal of cases during the year 2017	Total Pendency as on 31.12.2017
Civil	3169	1558	1251	3476
Criminal	117	151	74	194
Total	3286	1709	1325	3670

Annexure – II

AGE WISE PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2017

Type of Cases	Age wise pendency as on 31.12.2017				Total Pendency as on 31.12.2017
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	1034	2034	370	38	3476
Criminal	84	84	26	0	194
Total	1118	2118	396	38	3670

Annexure – III

PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2017

Type of Cases	Pendency as on 01.01.2017	Institution of cases during the year 2017	Disposal of cases during the year 2017	Total Pendency as on 31.12.2017
Civil	3637	1903	2035	3505
Criminal	3341	3174	3221	3294
Total	6978	5077	5256	6799

Annexure – IV

AGE WISE PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2017

Type of Cases	Age wise pendency as on 31.12.2017				Total Pendency as on 31.12.2017
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	882	1740	761	122	3505
Criminal	1020	1696	276	302	3294
Total	1902	3436	1037	424	6799

SUPERINTENDENT: STATEMENT